NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 77/(ND)/2008 RT CP No.202/Chd/Hry/2017

Wg. Cdr. J.K. Sharma and Ors.

...Petitioner

Versus.

Sirhind Club Ltd. & Ors.

...Respondents

Present:

None.

Notices were sent to Mr. Dhawal Jain, Advocate, New Delhi and Mr. Ashish Makhija, Advocate, New Delhi who were appearing for the parties before the National Company Law Tribunal, New Delhi from where the case was received by transfer. As per office report, the notices were duly served but there is no representation from the parties. The case having been received by transfer from the National Company Law Tribunal, New Delhi, I deem it appropriate that notice be now issued to all the parties separately of the next date of hearing by Speed Post immediately.

List the matter on 06.10.2017.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

September 08, 2017